

From,

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To,

All District Judges,  
Principal Judge / Judge, Family Courts,  
Uttarakhand.

C.L. No. 02 /UHC/Admin.B/2024

Dated 12<sup>th</sup> January,2024

**Subject: - Intimation Of Vacancy Of Group 'C' & 'D' Cadre.**

Sir/Madam,

With regard to the subject noted above, I am directed to inform that Hon'ble Court is pleased to direct that all the District Courts and Family Courts shall intimate this Hon'ble Court regarding vacancy of *Group 'C' & 'D' cadre* in their respective establishment by 31<sup>st</sup> March of every year positively, after making due promotions, as per rule, so that recruitment process could be initiated in a time bound manner.

**2.** You are, therefore, informed and requested accordingly.

Yours sincerely,

Sd/-

(Ashish Naithani)

Registrar General

No. 376/UHC/Admin.B/2024

Dated 12<sup>th</sup> January,2024

**Copy for information and necessary action to :-**

- (i) P.P.S to Hon'ble the Acting Chief Justice with a request to place it before Hon'ble the Acting Chief Justice for kind perusal.
- (ii) P.S. to Hon'ble Judge(s) with the request to place it before His Lordships for kind perusal.
- (iii) All Ld. Registrars of the Hon'ble Court.
- (iv) P.S. to Registrar General of Hon'ble Court.
- (v) Joint Registrars, Deputy Registrars, Asstt. Registrars & Section Officers of the Court.
- (vi) Deputy Registrar (IT) of the Hon'ble Court with a request to upload the same on the website of the High Court of Uttarakhand.
- (vii) Guard File.

Sd/-

Registrar General